GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:914 ANSWERED ON:12.11.2010 SLUM FREE INDIA

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Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a): the details of the schemes implemented and the proposals received thereunder from various States and Union Territories for providing housing and basic amenities/facilities to slum dwellers and urban poor, number of proposals approved and funds allocated/released for the purpose during each of the last three years and the current year, State/UT-wise;

(b): the details of projects completed by the States/UTs along with the expenditure reported by them during the said period, State/UT-wise and scheme-wise.

(c) whether the Government has finalized the scheme/programme to make the country slum free within five years;

(d): if so, the details thereof along with estimated expenditure required for the purpose and the funds allocated under the scheme during the current year;

(e): whether the Union Government has also requested the State Governments to chalk out action plan in this regard and any incentives are being given to them for assigning property rights to slum dwellers; and

(f): if so, the details thereof and response of the states thereto along with the funds allocated/released by the Union Government to each State/UT to make cities slum free?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a): The Government launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on December 3, 2005 aimed at provision of city-wide infrastructure and basic services to the urban poor especially slum dwellers. Under the Basic Services to Urban Poor (BSUP)- component of JNNURM, Additional Central Assistance (ACA) is provided to 65 select Mission cities for undertaking integrated development of slums. Similarly small and medium towns are covered under Integrated Housing and Slum Development Programme (IHSDP) of JNNURM. State/UT- wise details of proposals received, funds allocated/released during each of the last three years including the current year are at Annexure-I and Annexure-II for BSUP and IHSDP respectively.

(b): State/UT-wise and Scheme-wise details of projects completed and expenditure reported by the States/UTs during the said period are at Annexure-III and Annexure-IV for BSUP and IHSDP respectively.

(c) & (d): In pursuance of the address of the President of India, to both Houses of Parliament in June 2009 and the address of Prime Minister on Independence Day, in which the Government's vision of a "Slum Free India" was announced, this Ministry has begun the process of formulation of a new Scheme – Rajiv Awas Yojana (RAY) which aims at providing support to States that are willing to provide property rights to slum dwellers. The Scheme of Rajiv Awas Yojana has been prepared and presented before the Expenditure Finance Committee on 27-10-2010. The Guidelines of the Scheme will now be submitted for consideration and approval of the Cabinet. During current financial year, there is a budget allocation of `1270 crores for the Scheme.

(e) & (f): The preparatory phase of Rajiv Awas Yojana called the Slum Free City Planning Scheme has been launched in the last financial year and the budget allocation of `60 crore has been released to 20 States for undertaking preparatory activities of Socio-Economic Survey of slums, GIS Mapping, integration of GIS and MIS and preparation of State/City Slum free Plans as per details at Annexure-V. The utilization of budget allocation for current year, after the guidelines of the scheme are approved by the Cabinet will depend upon the pace set by States for themselves in terms of completing preparatory tasks such as slum free City Plans, undertaking Legislation for according property rights to slum dwellers, providing for State share and submitting Detailed Project Reports as per Guidelines of the scheme.